

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 320

IA-4032/2021 IA-2561/2021
In
(IB)-450(PB)/2018

IN THE MATTER OF:

M/s. Nupur Finvest Pvt. Ltd

Vs

M/s. IVR Prime IT. SEZ Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RA : Adv Sandeep Vij

For the Respondent : Mr. Abhirup Dasgupta, Advocate.

Adv. Sumeet Shokeen for R-2 to 4 in IA-4032/2021.

Mr. Iswar Mohapatra, Adv for R-5 in IA 4032/2021.

Mr. Mudit Sharma, Advocate.

For the RP : Adv. Sandeep Vij.

For the ICICI Bank : Mr. Abhirup Dasgupta, Mr. Ishaan Duggal

Mr/Ms. Ruchi Goyal, Advocates

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **06.06.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**